

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 795/GT/2025

Subject : Petition for truing up of tariff for the period 2019-24 in respect of NLCIL's TPS-I Expansion (420 MW)

Petitioner : NLC India Limited

Respondent(s) : TNDPCL and 11 others

Date of hearing : **23.12.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NLCIL
Ms. Ritu Apurva, Advocate, NLCIL
Shri Karthikeyan, Advocate, NLCIL
Ms. Pragya Pushkar, Advocate, NLCIL
Ms. Anusha Nagarajan, Advocate, TANGEDCO
Shri Rahul Ranjan, Advocate, TANGEDCO

Record of Proceedings

The matter was called out through a virtual hearing.

2. During the hearing, the learned counsel for the Respondent, TANGEDCO, sought an extension of time to file its reply in the matter. The learned counsel for the Petitioner also sought time to file its rejoinder to the said reply. She, however, prayed that the order in the matter be reserved.
3. The Commission, after hearing the parties, directed the Respondents to file their replies by **27.1.2026**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **10.2.2026**.
4. Accordingly, based on the consent of the parties, the order in the petition was reserved.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

